

**Kendriya Vidyalaya in Dibrugarh**

185. SHRI NRIPEN GOSWAMI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to establish new Kendriya Vidyalayas at Dibrugarh and Sibsagar in Assam; and

(b) if so, the time by which these schools are likely to be opened?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) Proposals have been received for the opening of one Kendriya Vidyalaya each at Dibrugarh and Sibsagar. Opening of Kendriya Vidyalayas depends on several factors such as availability of facilities as per extant norms, fulfilment of terms and conditions prescribed in that behalf, allocation of budget as well as required approval at various levels. No new Kendriya Vidyalaya has been opened during 1998-99 for want of budgetary allocations and required approval.

[Translation]

**Funds to the States**

186. SHRI JAGDAMBI PRASAD YADAV :  
SHRI P.S. GHATOWAR :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the annual funds made available to all the States by the Union Government for their development, scheme-wise and State-wise;

(b) the steps taken by the Government to associate the concerned Members of Parliament with the centrally sponsored schemes for monitoring the rural development programmes in the States, State-wise;

(c) whether huge amount is still unspent on this account; and

(d) if so, the details thereof and the steps taken to issue direction to States for full utilisation of the funds?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS), Million Wells Scheme (MWS), Integrated Rural Development Programme (IRDP), Development of Women and Children in Rural Areas (DWCRA), Training of Rural Youth for Self Employment (TRYSEM), Indira Awaas Yojana (IAY) and Accelerated Rural Water Supply Programme (ARWSP) are the major rural development and employment generation programmes being implemented throughout the country. The annual funds made available by the Central Government to States during 1998-99 is given in the attached statement-I.

(b) MPs & MLAs are members of the Governing Bodies of the DRDAs/ZPs. The District Annual Action Plans are first required to be approved by the Governing Body of the DRDA/ZP before its implementation. The MPs & MLAs are members of the District and Block levels Vigilance and Monitoring Committees. These committees are empowered to supervise, exercise vigilance and monitor the implementation of all programmes implemented by this Ministry. In the State level Vigilance and Monitoring Committees one representative of each National level Party is a member. The MPs & MLAs are also members of the District and Block Employment Assurance Scheme Committees. These Committees are empowered to supervise the implementation of EAS within their jurisdiction.

(c) and (d) As per reports received from States up-to the end of January 1999 unspent balance with the States, is given in the attached statement-II. All the States are advised from time to time to ensure full utilisation.

**Statement-I**

*Statement showing Total funds made available (Releases) by the Central Government State-wise and Scheme-wise during 1998-99*

(Rs. in Lakhs)

S. No.	State/UT	Total Central Release							
		JRY	IAY	MWS	EAS	DWCRA	TRYSEM	IRDP	ARWSP
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	7022.36	5859.29	1266.20	16740.00	315.82	226.91	2865.02	9920.46
2.	Arunachal Pradesh	129.68	36.54	25.11	10.70	9.58	5.75	185.11	2163.82
3.	Assam	4011.71	4507.76	723.35	7248.00	280.60	303.35	3808.10	4077.17

1	2	3	4	5	6	7	8	9	10
4. Bihar		23004.46	21901.77	3709.45	13666.00	380.02	300.87	4501.98	0.00
5. Gujarat		2756.73	3089.71	608.91	2500.00	151.77	79.10	1061.43	8326.35
6. Goa		103.32	29.21	0.00	180.00	1.51	0.29	24.43	0.00
7. Haryana		1555.13	1815.19	125.44	440.00	39.94	33.88	514.38	2025.04
8. Himachal Pradesh		710.02	546.45	118.09	1240.00	15.88	11.51	213.23	1773.82
9. Jammu & Kashmir		856.15	396.00	148.01	4760.00	17.64	15.15	271.52	2886.45
10. Karnataka		5584.13	4811.86	953.63	9720.00	158.19	92.75	1439.74	8000.00
11. Kerala		2536.58	2644.70	483.23	3141.00	62.60	63.91	958.87	3144.95
12. Madhya Pradesh		14777.45	13051.67	1904.71	21213.00	358.22	251.58	4320.56	11063.07
13. Maharashtra		10482.27	11303.26	1884.03	6080.87	310.78	232.15	3657.47	13293.97
14. Manipur		155.56	135.27	32.21	370.00	4.10	0.00	58.17	666.74
15. Meghalaya		301.75	33.92	57.71	150.00	21.92	7.62	114.14	1347.80
16. Mizoram		116.10	58.18	25.14	800.00	4.28	5.33	104.26	621.66
17. Nagaland		206.69	221.72	37.27	1980.00	0.00	6.86	86.70	796.90
18. Orissa		8628.67	7513.82	1448.27	11332.00	248.66	172.95	2469.17	3518.75
19. Punjab		1013.01	649.49	0.00	320.00	22.18	12.95	329.19	1380.55
20. Rajasthan		4039.82	3718.28	203.28	7105.00	0.00	4095.00	1311.54	10941.63
21. Sikkim		77.20	92.02	13.92	220.00	0.00	1.39	90.57	401.12
22. Tamil Nadu		10348.85	7387.92	2239.19	18720.00	361.41	154.92	3258.86	9922.51
23. Tripura		807.68	578.80	172.04	1440.00	68.04	13.10	620.57	1262.00
24. Uttar Pradesh		36538.31	22195.18	5957.10	33914.83	1372.08	819.08	12862.91	16297.06
25. West Bengal		8148.18	4770.91	1052.63	6440.00	57.33	217.58	1485.06	4826.90
26. A & N Islands		31.44	0.00	0.00	0.00	0.00	0.00	36.26	0.00
27. Chandigarh			0.00	0.00	0.00	0.00	0.00	0.00	0.00
28. D & N Haveli		46.69	0.00	6.74	0.00	0.00	2.30	21.88	0.00
29. Daman & Diu		10.06	0.00	0.00	0.00	0.00	1.24	0.00	0.00
30. Delhi		0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31. Lakshadweep		35.46	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32. Pondicherry		82.14	39.60	0.00	0.00	0.00	2.49	29.93	0.00
<b>Total</b>		<b>144117.60</b>	<b>117388.52</b>	<b>23195.86</b>	<b>170790.70</b>	<b>4262.55</b>	<b>7130.01</b>	<b>46680.85</b>	<b>116658.52</b>

**Statement-II**

(Rs. in Lakhs)

S. No.	State/UTs	Total* unspent balance
1	2	3
1.	Andhra Pradesh	23999.40
2.	Arunachal Pradesh	4067.55

1	2	3
3.	Assam	26140.48
4.	Bihar	69172.61
5.	Gujarat	14312.69
6.	Goa	196.28
7.	Haryana	8226.48

1	2	3
8.	Himachal Pradesh	4057.60
9.	Jammu and Kashmir	8342.93
10.	Karnataka	2405.08
11.	Kerala	11609.50
12.	Madhya Pradesh	51187.90
13.	Maharashtra	19398.92
14.	Manipur	2559.58
15.	Meghalaya	2889.97
16.	Mizoram	433.12
17.	Nagaland	3180.84
18.	Orissa	26203.57
19.	Punjab	3376.83
20.	Rajasthan	36342.58
21.	Sikkim	713.81
22.	Tamil Nadu	12815.31
23.	Tripura	2905.11
24.	Uttar Pradesh	105682.10
25.	West Bengal	43470.98
26.	A & N Islands	200.20
27.	Chandigarh	3.86
28.	D & N Haveli	225.58

1	2	3
29.	Daman & Diu	47.48
30.	Delhi	51.96
31.	Lakshadweep	142.87
32.	Pondicherry	286.56
<b>Total</b>		<b>484651.73</b>

\* As per reports received from States upto the end of January 1999

[English]

#### Professional Colleges

187. SHRIMATI JAYANTI PATNAIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have any proposal to set up new Professional Colleges in the country during 1999-2000, academic session; and

(b) if so, the details thereof alongwith their locations, State-wise;

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) The All India Council for Technical Education invites applications every year for establishment of new professional colleges in the country. For the academic year 1999-2000, the Council has received a total of 1553 proposals from various States as given in the statement enclosed.